

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 108 of 2010**

Dated: 10th July, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Federation of Karnataka Chamber of
Commerce & Industry
Versus
K.E.R.C. & Anr.**

. Appellant (s)

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao.N, Advocate

Counsel for the Respondent(s) : Mr. Venkat Subramaniam T.R.
Mr. Raghvendra S.

ORDER

Heard arguments in part. Post the matter for hearing on **16th**

August, 2012.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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